

course of the area.

Case Against Eskay Pharmaceuticals

10209. SHRI KALKA DAS:
PROF. SAIF-UD-DIN SOZ:
SHRI DILIP SINGH JU DEO:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a case has been fabricated against M/s Eskay Pharmaceuticals, who had saved thousands of patients and averted a major disaster by voluntarily withdrawing highly contaminated Glucose Bottles manufactured by M/s. Oslers Pharma Ltd;

(b) whether Eskay Pharmaceuticals is the complainant and the Principal witness of this cases; and

(c) if so, details thereof and steps taken to get the matter re-examined by an independent body?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c). M/s. Eskay Pharmaceuticals who were found to have stocked I.V. fluid bottles contaminated with fungus along with M/s. Osler Pharma, Coimbatore, the manufacturer of these I.V. fluid bottles have been prosecuted under the provision of Drugs & Cosmetics Act.

Since a case has been filed in the court of law, the entire matter is subjudice.

Promotion of Deep Sea Fishing and Trawling

10210. PROF. K. V. THOMAS: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government propose to promote deep sea fishing and trawling; and

(b) if so, the steps taken in this regard?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). Various steps have been taken by the Government to promote deep sea fishing

which include the following:-

- (i) Augmentation of deep sea fishing fleet through indigenous construction, import, joint ventures and charter of foreign fishing vessels;
- (ii) Provision of 33% subsidy on the cost of indigenously constructed deep sea fishing vessels;
- (iii) Provision of loan facilities by Shipping Credit and Investment Co. Of India Ltd.
- (iv) Construction of fishing harbours at major and minor ports;
- (v) Training of deep sea Fishing Operatives;
- (vi) Dissemination of information regarding the types and quantities of fish likely to be available through systematic and intensive surveys of fishery resources in the Indian Exclusive Economic Zone; and
- (vii) Reduction of duties in respect of equipment for food processing industries.

[Translation]

Netaji Memorial in Delhi

10210-A. SHRI SARJU PRASAD SAROJ: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have received a memorandum from All India Netaji Subhash Chandra Bose Memorial Committee requesting for setting up a memorial of Netaji and Azad Hind Fauj in Delhi, and

(b) if so, the decision taken by Government thereon?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) No such memorandum has been received in the ministry of Urban Development.

(b) Does not arise.